

**Withdrawal of Imported Edible Oils
from Public Distribution System**

3047. SHRI YASHWANTRAO GAD-
AKH PATIL : Will the Minister of FOOD
AND CIVIL SUPPLIES be pleased to
state:

(a) whether Indian Vanaspati Pro-
ducers Association have urged the Govern-
ment to withdraw imported edible oils from
the public distribution system in the
country;

(b) if so, Government's reaction
thereto; and

(c) how much rape-seed oil was im-
ported during the year 1984-85 ?

THE MINISTER OF FOOD AND
CIVIL SUPPLIES (RAO BIRENDRA
SINGH) : (a) and (b) A suggestion was
received in this regard by the Government
but it has not been found acceptable.

(c) A quantity of 2,57,713 MT ap-
prox. of crude rapeseed oil was imported
during the financial year 1984-85.

**Conciliation Report About Paradeep
Port Workers**

3048. SHRI INDRAJIT GUPTA : Will
the Minister of LABOUR be pleased to
state :

(a) whether the Regional Labour
Commissioner (Central) held several con-
ciliation meetings to settle the claims of the
Casual workmen under Paradeep Port
Trust for permanency of service ;

(b) whether the port authorities repea-
tedly failed to turn up at the conciliation
meetings ;

(c) if so, whether the conciliation pro-
ceedings failed and failure report has been
received by the Ministry ; and

(d) whether the dispute will be referred
to the Industrial Tribunal for adjudication
and if not, reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI T. AN-
JIAH) (a) to (d) : The Paradeep Bandar Shr-
amik Union and Paradeep Port Shramik Sangh
had separately raised identical industrial
disputes regarding absorption of 639 Cas-
ual Workmen. The Assistant Labour Comm-
issioner (Central) held conciliation proce-
dings with the unions and Paradeep Port Trust
authorities. The Port Trust authorities
could not attend some of the conciliation
meetings, though they had submitted their
views in writing to the Conciliation Officer.
Reports of Failure of Conciliation have
been received by Government and they are
under process in accordance with the pre-
scribed procedure.

Production of New Variety of Fertilisers

3049. SHRI RAM PUJAN PATEL :
Will the Minister of AGRICULTURE
AND RURAL DEVELOPMENT be
pleased to state :

(a) whether more irrigation is required
for the fields where fertilizer is used, whereas
water preservation capacity of those fields
is more where green manure, compost and
cowdung manures are used ;

(b) if so, whether, keeping in view the
increasing utility of fertilizers, Government
will produce some fertilizers by the use
of which water preserving capacity of fields
is increased and more irrigation is not
required ; and

(c) if so, the time by which such ferti-
lizers will be produced in the country ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT (SHRI CHANDULAL CHANDRA-
KAR) : (a) Yes Sir, availability of moisture,
either through irrigation or rains, is a pre-
requisite for mobility and uptake of nutri-
ents applied through fertilisers. Application
of organic manure, including compost and
green manuring, improves the physical
property of the soil resulting in increase
in its water holding capacity and the im-
provement in soil fertility.

(b) and (c) There are no plans for
production of any other kind of chemical